

**BEFORE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

IN

ORIGINAL APPLICATION NO. 606 OF 2018

IN THE MATTER OF:

**COMPLIANCE OF MUNICIPAL SOLID WASTE MANAGEMENT RULES, 2016 AND
OTHER ENVIRONMENTAL ISSUES**

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Dated: 07.07.2026
New Delhi



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**Observation note by the Amicus Curiae to Status Report/ Compliance Affidavit filed by
the Respondent State of Manipur**

It is respectfully submitted that the undernoted observations emerge from the updated comprehensive report filed above- captioned matter the States of Manipur, confined to the issues of solid waste, legacy waste and liquid waste management, together with the ring- fenced funding details.

S.NO	TOPIC	OBSERVATION
1.	Population	i. Total population in the State- 2,855,794 (2011 census) ii. Total ULBs- 27 (all ULBs have decentralised processing facilities, p. 426)
2.	Solid waste (p. 424/ 430/ 438)	i. GAP- 26.56 TPD 155.26 TPD (in case we don't consider waste managed at source) ii. Total waste generated- 309.47 TPD (rural 48.36+ hill 35.14 = 392.97 MT) iii. Total waste collected/ Processed- 202.41 TPD (if we add rural 5.22+ hill 30.08= 237.71 MT) (p. 450) iv. Gap b/w generated and transported- 155.26 TPD (p. 438) v. Managed at source- 80.51 TPD (392.97 - 80.51= 312.46 TPD) vi. Total waste processed- (Annex p. 442/ 448) a) 113.85 TPD is composted,

		b) 67.52 TPD dry waste is sent to MRF, c) 21.04 TPD inert is disposed at <i>Lamdeng sanitary landfill</i>. d) Residue from MRF, wet waste and inert are disposed in landfill. vii. Total waste disposed in landfill- 155.26 MT viii. WTE Plant- 0 ix. C& D plant- No info x. Authorised waste recyclers- No info xi. Bio- methanation plant- 0 xii. Sanitary waste collection & processing- No info xiii. Inert- 21.04 TPD disposed at sanitary landfill site (p. 432) xiv. Fly ash & bottom Ash (WTE)- nil xv. Compost generated- 113.85 TPD xvi. Compost utilised- No info xvii. Plastic waste- information not provided xviii. Other information- a) Rural solid waste generation in 18 model villages is 48.36 TPD of which 5.22 TPD is collected b) From 30 model Hill villages- 35.14 TPD is generated and 30.08 TPD is collected c) 100% collection will be achieved: i. Urban areas- 31.12.26 ii. Rural areas- 31.3.27 iii. Hill areas- 31.12.27
3.	Legacy waste (p. 427/433/455 Annexure)	i. GAP- 3,74,927.58 MT ii. Total identified LWS- 17 a) 5 in Urban area- 3,74,767 MT b) 12 in Rural area- 160.58 MT iii. Total legacy waste- 374927.58 MT iv. WTE Plant- 0 v. Inert & Silt- disposed at the landfill vi. RDF utilisation- nil

		vii. Leachate disposal- proposed upgradation of <i>Lamdeng facility</i> will have Leachate Treatment Plant of 300 kld (p. 453) viii. Total land recovered- 0 ix. Site Remediation plan for LWS (soil & ground water)- Nil x. Utilisation plan for recovered land from LWS- Nil
4.	Liquid waste (p. 427/ 435/ 458 Annexure)	i. GAP- 150. 11 MLD ii. Total sewage generation- 184 MLD (p.458 includes) iii. 2 STPs- 16 MLD Heirangoithong and 1 MLD Irosemba+ 27 MLD iv. STP installed capacity- 44 MLD (p. 436) v. STP utilised capacity- 33.89 MLD (10.11 MLD underutilisation) vi. Final discharge- Canal/ Nambul River (p. 437) vii. Water quality analysis of rivers/ streams- information not provided viii. Water quality analysis of STP inlet- information not provided ix. Water quality analysis of STP outlet- information not provided x. Number of sewage drains- 72 xi. Number of storm water drains used for sewage disposal- 72 (p.427) (p. 436- 72 drains have a flow of 17 MLD with final discharge into Nambul River. Tapping of the drains will be completed by 2027. <i>What is the need to tap storm water drains with all household connections will also be completed by 2027 ??</i> xii. Number of streams used for sewage disposal- Nambul river (p. 434, total money spent on rejuvenation of polluted river Nambul is 97.72 Cr) xiii. Household connections- 8700 households connected only in 1 ULB ie Imphal MC. xiv. Flood plain zoning of streams/ rivers/ storm drains/ water bodies- xv. STP sludge utilisation- xvi. Proposed STPs- 9
5.	Ring fenced account (p. 434)	i. Account opened- ii. Amount deposited- 244.62 Cr iii. Amount Utilised- 233.76 Cr

SUGGESTIONS

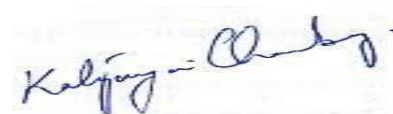
Accordingly, the following suggestions are respectfully proposed to ensure time-bound compliance, strengthen institutional accountability, enhance environmental safeguards, and align implementation with statutory mandates and judicial directions.

1. The State may be directed to prepare and implement a time bound action plan to bridge the existing gap in municipal solid waste, including the gap in collection, transportation and processing.
2. The State may also provide complete details on C& D waste, Plastic waste, sanitary waste disposal and compost utilisation.
3. The State may be directed to complete and disclose an inventory of legacy waste dump sites in the Hills (30 model villages), which is presently shown as '*Under inventory*'.
4. The State shall submit a comprehensive plan for scientific processing of the entire quantity of waste presently being disposed of in landfills and minimise direct landfill disposal only to permissible inert and processing rejects.
5. The State may file an action plan to bridge the gap between sewage generation and treatment.
6. The State may be directed to expedite the interception, diversion and treatment of all 72 drains, given the highly polluted characteristics of the untreated flow, presently reaching the river Nambul.
7. The State may be directed to open a single dedicated ring-fenced account.

The observation note is respectfully submitted for the kind perusal of the Hon'ble National Green Tribunal, Principal Bench, New Delhi.

AND FOR THIS ACT OF KINDNESS, THE ADVOCATE AS IN DUTY BOUND SHALL EVER BE GRATEFUL.

Dated: 07.07.2026
New Delhi



Katyayni,
Advocate